

In the Central Administrative Tribunal
Calcutta Bench

OA No.978 of 1996

Present : Hon'ble Mr. D. Furkayastha, Judicial Member

Smt. Katiki Tikat Naik

Vs.

South-Eastern Railway

For the Applicant : None

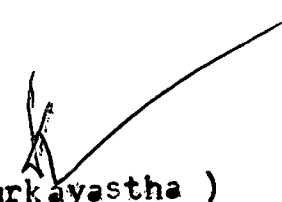
For the Respondents: Mr. S. Chowdhury, Advocate

Heard on : 16-11-98

Date of Judgement : 16-11-98

ORDER

None appears on behalf of the applicant. So, application is disposed of for default of the applicant. Ld. Advocate Mr. Chowdhury is present on behalf of the respondents.


(D. Furkayastha)
Member (J)